

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514
IB-2414/ND/2019
IA/4160/2021, IA/3432/2022

IN THE MATTER OF:

Argus Global Logistics Pvt Ltd

.....Applicant

Vs.

Stockflow Express Pvt Ltd

.....Respondent

SECTION

U/s 9 IBC in Liq

Order delivered on 13.05.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Adv. Atul Bhatia and CS Gaurav Joshi for the
Respondents No. 1,2,4,5,6,7,8.

For the RP : Adv Akash Srivastava

ORDER

Due to paucity of time, list this matter on **14.06.2024**.

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)